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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 26th May, 1980.  
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NOTIFICATION  
INCOME TAX

No.3409(F.No.203/149/80-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, New Delhi, the prescribed authority for the purposes of clause(ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(ii) of the Income-tax Rules, 1962 under the category of "scientific research association" in the field of Medical Research subject to the following conditions:-

- i) That the trust will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) That the trust will furnish annual returns of its scientific research activities to the Council for each year by 31st May, each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the trust will furnish an annual audited statement of accounts to the Council for each year by 31st May, each year and in addition send a copy of it to the concerned Income-tax Commissioner.

INSTITUTION "SCIENTIFIC RESEARCH ASSOCIATION"

The Swasthiyog Pratishthan Charitable Trust, Miraj.

The notification is effective for a period of 3 years from 23.4.1980 to 22.4.1983.

Sd/-(HARI NARAIN)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

- 1. All Commissioners of Income-tax. (2 copies).
- 2. D.I.(RS&P)/Investigation/Income-tax & Audit, New Delhi.
- 3. Dte. of O&MS(I.T.), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
- 4. Indian Council of Medical Research, Medical Enclave, Ansari Nagar, Post Box No.4508, New Delhi-110016, with reference to their Letter No.18/19/79-Adm.II dated 23.4.80.
- 5. The Managing Trustee, Swasthiyog Pratishthan Charitable Trust, Miraj-416410, with reference to his letter dated 4.3.1980.
- 6. Comptroller & Auditor General of India. (40 copies).
- 7. Bulletin Section of D.I.(RS&P), New Delhi.

Sd/-

(HARI NARAIN)

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AUTHORISED FOR ISSUE

*P.N. Verma*

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ASSISTANT DIRECTOR OF INSPECTION(RS&P).

No.CC/ITA.II/3253/758/RSP/80.

\* SHARMA \*  
19/3/80